प्रेस प्रकाशनी PRESS RELEASE



भारतीय रिज़र्व बैंक RESERVE BANK OF INDIA

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December 24, 2024

Premature redemption under Sovereign Gold Bond (SGB) Scheme – Redemption Price for premature redemption due on December 26, 2024 (Series XIII of SGB 2017-18)

In terms of GOI Notification F.No.4(25)—W&M /2017 dated October 06, 2017 (SGB 2017-18 Series XIII -Issue date December 26, 2017) on Sovereign Gold Bond Scheme, premature redemption of Gold Bond may be permitted after fifth year from the date of issue of such Gold Bond on the date on which interest is payable. Accordingly, the next due date of premature redemption of the above tranche shall be December 26, 2024.

2. Further, the redemption price of SGB shall be based on the simple average of closing gold price of 999 purity of previous three business days from the date of redemption, as published by the India Bullion and Jewellers Association Ltd (IBJA). Accordingly, the redemption price for premature redemption due on December 26, 2024, shall be ₹7,573/-(Rupees Seven Thousand Five Hundred and Seventy-Three only) per unit of SGB based on the simple average of closing gold price for the three business days i.e., December 20, December 23, and December 24, 2024.

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Deputy General Manager
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